

F.No. 01(03)/Roster/CESTAT/2022(part-3)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.10.2022

ORDER NO. 177 of 2022

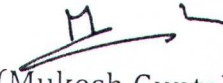
Hon'ble President is pleased to order the sitting commencing from **03.10.2022 to 28.10.2022** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.10.2022 to 28.10.2022	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters.
From 03.10.2022 to 28.10.2022	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters.

Note:

1. In the event of tour/leave/Chamber work of Ms. Rachna Gupta, Hon'ble Member (Judicial), Mr. Anil Choudhary, Hon'ble Member (Judicial) will sit in the Division Bench.
2. In the event of leave of Technical Member, Ms. Rachna Gupta, Hon'ble Member (Judicial) will hear Single Member Bench matters.
3. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Assistant Registrar